

Misc. 377/95

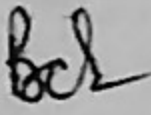
O.A. 1457/93

(4) 27.4.95 Hon. Mr. Justice B.C. Saksena, V.C

Hon. Mr. S. Daval, Member(A)

None responded on behalf of the applicant when the case was called out. Through misc. application no. filed by the respondents it has been indicated that the facts and questions of law raised in the O.A. are identical to those which were raised in O.A. No. 1336/93 Munna Lal and Ors Vs. Union of India and Ors ~~et al.~~ O.A. 1336/93 alongwith other connected O.As were dismissed by a judgment dated 15.12.94. In terms of the said judgment this O.A. is also dismissed.

  
A.M.

  
V.C